

ITEM NO.57

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6316/2023

(Arising out of impugned final judgment and order dated 07-02-2023 in WC No. 19048/2022 passed by the High Court Of Judicature At Allahabad)

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

M/S GAURSONS INDIA PVT. LTD. & ORS.

Respondent(s)

(I.R. and IA No.64857/2023-EXEMPTION FROM FILING O.T.
 IA No. 64857/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 6720/2023 (XI)

(I.R.

FOR EXEMPTION FROM FILING O.T. ON IA 67647/2023

IA No. 67647/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 7738-7739/2023 (XI)

(I.R.

FOR EXEMPTION FROM FILING O.T. ON IA 76830/2023

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 76832/2023

IA No. 76832/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

IA No. 76830/2023 - EXEMPTION FROM FILING O.T.)

Date : 16-01-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIRUDDHA BOSE
 HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Ms. Aishwarya Bhati, A.S.G.

Mr. Rana Mukherjee, Sr. Adv.

Mr. Rajeev Kumar Dubay, Adv.

Mr. Ruchir Ranjan Rai, Adv.

Mr. Ashiwan Mishra, Adv.

Mr. Kamendra Mishra, AOR

Mr. P. N. Misra, Sr. Adv.

Mr. Abhishek Kumar Singh, AOR

Mr. Abhinav Jaganathan, Adv.

Ms. Pallavi Singh, Adv.

Ms. Anamika Yadav, Adv.

For Respondent(s) Mr. Kamlendra Mishra, AOR

**Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Dhruv Mehta, Sr. Adv.
Mr. Mohit Yadav, Adv.
Mr. Anubhav Ray, Adv.
Mr. Siddharth Seem, Adv.
Mr. Rakshit Jain, Adv.
Mr. Shahbaaz Jameel, Adv.
Mr. Kausar Raza Faridi, AOR**

Mr. Abhishek Kumar Singh, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List on 30.01.2024.

**(VARSHA MENDIRATTA)
COURT MASTER (SH)**

**(VIDYA NEGI)
ASSISTANT REGISTRAR**